

the Bought Leaf Factories (BLFs), intermediaries and leaf collection agents. The major issues faced by the small growers, inter alia, include unscientific practices for agricultural operations as well as poor post-harvest management of green tea leaf, absence of adequate number of processing units in their vicinity, unequal balance in relationship between small growers and BLFs, lack of money for essential field maintenance operations during the lean-cropping season, lack of proper functioning of the existing few Small Tea Growers' Societies largely due to absence of adequate training on their functioning, inadequate implementation of the Price Sharing Formula and land ownership issues.

(c) and (d) Special focus will be given in the 12th Five Year Plan to address the needs of the small growers; both through development schemes and better administration through a Small Growers Directorate. The 12th Five Year Plan proposals and outlays are yet to be finalized.

Integrated Sewerage System for Bhubaneswar under JNNURM

*220. SHRI RAMA CHANDRA KHUNTIA : Will the MINISTER OF URBAN DEVELOPMENT be pleased to state :

(a) whether the Ministry has approved Rs. 498 crore Integrated Sewerage System for Bhubaneswar city under Jawaharlal Nehru Urban Renewal Mission (JNNURM);

(b) whether Government is considering DPR Part II for soft components amounting to Rs. 49.89 crore furnished to the Ministry for approval under JNNURM; and

(c) whether the Ministry in its Central Sanctioning and Monitoring Committee (CSMC) meeting on 28 December 2007, approved proposal for reimbursement of expenses towards Detailed Project Report (DPR), preparation cost and Project Management Cost (PMC), whether Government is considering reimbursement expenses submitted?

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH) :
(a) Yes, Sir.

(b) and (c) Government of Orissa had also requested for Rs. 4989.12 lakh for project related activities including cost of Detailed Project Report (DPR) preparation, project management consultancy and detailed engineering, design and drawing, public awareness, community participation, Information, education and communication etc. Central Sanctioning and Monitoring Committee (CSMS) of this Ministry in its meeting held on 28.12.2007 considered the support under Administrative & Other Expenses admissible for Project Management Consultancy and approved that such support may be extended for projects over Rs. 100 Crore.

Rs. 96.80 lakh has been approved as reimbursement of cost of preparation of DPRs for Bhubaneswar city. Also in order to facilitate the implementation of projects under JNNURM, the proposal of Orissa Government for Rs. 37.40 lakh was approved as cost for Project Management Unit (PMU) and release of Rs. 33.12 lakh has been recommended to Ministry of Finance. Additionally, one Project Implementation Unit for Bhubaneswar has been sanctioned.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Expected Increase in Trade Between India and Pakistan

1551. SHRI TARUN VIJAY : Will the Minister of COMMERCE AND INDUSTRY be pleased to state :

- (a) what is the expected increase in trade between India and Pakistan after the current liberalisation;
- (b) the quantum of increase in terms of quantity and revenue commodity-wise, the Ministry expect to achieve through such liberalisation;
- (c) which routes the Ministry proposes to use for channelizing such increase in trade and how does plan to address the logistical bottlenecks that are expected to develop at Wagah and other transit points; and
- (d) whether the Ministry proposes to take steps to revive some of the pre-partition road links; if so, what are those routes and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) The Government of Pakistan has changed its approach from 'Positive List' of 1963 items to 'Negative List' of 1209 items through the notification S.R.O No. 280(I)/2012 dated 20.03.2012, for import of goods from India. It is expected that this will result in substantial increase in trade between both the countries.

(b) In the Joint Statement issued during the Commerce Minister of Pakistan visit to India in September 2011, it had been mentioned that both India and Pakistan are entering a new phase of full normalization of bilateral trade relations. The Ministers agreed to jointly work to more than double bilateral trade within three years, from current levels of 2.7 Billion US dollars per annum to about 6 Billion dollars.

(c) In the Joint Statement issued during Commerce Secretary of India visit to Pakistan in April 2011, it had been mentioned that significant progress had been made in developing Integrated Check Post (ICP) at Attari for expanding trade through land route. It had also been mentioned that a second gate is being constructed at Attari/Wagha border with new dedicated road for passenger and freight traffic for smooth